

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/87/2013

Date : 16.07.2013

Consequent upon appointment of 87 officers in the District Judge Cadre (Entry Level) under Rule 43 of RJS Rules, 2010 vide Government Order No.F. 19(8)Nyay/2011 dated 15.07.2013, transfers and postings as follows, are hereby ordered with immediate effect :-

I

S.No.	Name of Officer Sarva Shri / Ms.	FROM	TO	Vice Sarva Shri/Ms.:-
1.	C.P.Shreemali	ADJ No.8, Jaipur Metropolitan, Jaipur	ADJ No.1, Jaipur Metropolitan, Jaipur	Madan Gopal Vyas
2.	Kamal Prakash Saxena (ON REQUEST)	ADJ No.4, Ajmer	ADJ No.4, Jaipur Metropolitan, Jaipur	Gajanand Sharma

II

The following officers whom appointment as ADJ on regular basis under Rule 43 of RJS Rules, 2010 has been given vide Government Order dated 15.07.2013, will continue to work on their present posts as regular ADJ :-

S.No.	Name of Officer Sarva Shri / Ms. :	Present place of posting
1.	Shiv Dayal Singh	ADJ, No.1, Bayana (Bharatpur)
2.	Jhabar Mal Jat	ADJ, Chomu (Jaipur District)
3.	Gyarsi Lal Sharma	ADJ, Rajgarh (Alwar)
4.	Dharam Dutt Sharma	Judge, Spl. Court, Atrocities on Women & Dowry Cases, Ganganagar
5.	Bhalla Ram Parmar	ADJ No.1, Bharatpur
6.	Rajendra Kumar Sharma-III	Spl. Judge, SC/ST Cases Court, Ajmer
7.	Rajendra Singh Choudhary	Member, Board of Revenue-I, Ajmer
8.	Mahendra Singh Sisodia	ADJ, Anoopgarh (Ganganagar)
9.	Ramesh Kumar Sharma	ADJ No.5, Kota
10.	Ayub Khan	ADJ No.3, Jaipur Metropolitan
11.	Yogesh Kumar Sharma	ADJ, Abu Road (Sirohi)
12.	Atul Kumar Saxena	ADJ No.1, Bikaner
13.	Jagdish Prasad Sharma-IV	ADJ, Parbatsar (Merta)
14.	Mahendra Kumar Sharma	Spl. Judge, SC/ST Cases Court, Bikaner
15.	Satya Narain Vyas	ADJ No.2, Udaipur
16.	Brijendra Kumar	Registrar (Classification), RHC, Jodhpur
17.	Ajay Singh	Judge, Spl. Court, Atrocities on Women & Dowry Cases, Kota
18.	Ravi Sharma	ADJ No.2, Bhilwara
19.	Ram Niwas Jat	ADJ, Tijara (Alwar)
20.	Alok Surolia	ADJ, Jhalawar
21.	Asha Kumari	ADJ No.1, Ajmer
22.	Ravindra Kumar	ADJ, Kishangarh (Ajmer)

[Signature]
16.7.13

K.T.O.

S.No.	Name of Officer Sarva Shri / Ms. :	Present place of posting
23.	Siya Raghunath Dan	ADJ, Rajgarh (Churu)
24.	Bhanwar Lal Bugaliya	ADJ No.1, Chittorgarh
25.	Sudhir Pareek	ADJ, Bali (Pali)
26.	Omi Purohit	ADJ, Kotputali (Jaipur District)
27.	Prithvi Raj Sharma	ADJ No.6, Jaipur Metropolitan
28.	Urmila Verma	ADJ No.4, Kota
29.	Devendra Dixit	ADJ No.6, Kota
30.	Rajendra Kumar	ADJ No.1, Kishangarhbas (Alwar)
31.	Mahendra Singh	ADJ No.5, Ajmer
32.	Satish Chandra	ADJ No.10, Jaipur Metropolitan
33.	Yudhishtir Sharma	ADJ, Dausa
34.	Madhvi Dinkar	ADJ, Nagaur
35.	Tanveer Choudhary	ADJ No.2, Hanumangarh
36.	Laxman Singh	ADJ No.2, Behror (Alwar)
37.	Rajeshwar Singh	ADJ, Salumber (Udaipur)

III

S.No.	Name of officer Sarva Shri / Ms. :	FROM	TO	Vice Sarva Shri/Ms.:
1.	Nandini Vyas	Spl. Judge, SC/ST Cases Court, Jodhpur	Additional Director (Admn.), RSJA, Jodhpur	Vacant
2.	Reeta Tejpal	CJM, Alwar	ADJ No.1, Alwar	Gyan Prakash Gupta
3.	Puran Kumar Sharma	CJM, Jhalawar	Spl. Judge SC/ST Cases Court, Jhalawar	Vacant
4.	Sanjay Kumar	ADJ No.4, Jodhpur Metropolitan, Jodhpur	Spl. Judge, SC/ST Cases Court, Jodhpur	Nandini Vyas
5.	Gyan Prakash Gupta	ADJ No.1, Alwar	ADJ, Jetaran (Pali)	Uma Shanker Sharma

IV

Sarva Shri Dinesh Kumar Gupta, and Ajay Kumar Sharma-I, who are working as ADJ, Dungarpur and ADJ No.18, Jaipur Metropolitan, Jaipur respectively and have been appointed as ADJ on regular basis, shall continue to work on the same post.

V

S.No.	Name of officer Sarva Shri / Ms. :	Place of posting	Vice Sarva Shri / Ms. :
1.	Abhay Jain	ADJ No.2, Bharatpur	Vacant
2.	Chanchal Mishra	ADJ No.2, Sikar	Vacant
3.	Raghvendra Kachawal	ADJ No.2, Bundi	Vacant
4.	Ashwani Vij	Judge, Spl. Court, Atrocities on Women & Dowry Cases, Jaipur	Vacant
5.	Baljit Singh	ADJ No.1, Hanumangarh	Vacant

(Signature)
16-7-13

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S.No.	Name of officer Sarva Shri / Ms. :	Place of posting	Vice Sarva Shri / Ms. :
6.	Vikrant Gupta	ADJ No.2, Jhunjhunu	Vacant
7.	Hajun	ADJ No.3, Bharatpur	Vacant
8.	Anant Bhandari	ADJ No.1, Bhilwara	Vacant
9.	Ajay Sharma	ADJ No.2, Jodhpur Metropolitan	Vacant
10.	Ram Suresh Prasad	ADJ No.7, Jaipur Metropolitan	Sangeeta Sharma
11.	Praveen Kumar	ADJ No.9, Jaipur Metropolitan	Dharam Chand Jain
12.	Mancha Ram Suthar	ADJ, Barmer	Vacant
13.	Keshav Kaushik	Spl. Judge, SC/ST Cases Court, Kota	Vacant
14.	Rupa Gupta	Spl. Judge, SC/ST Cases Court, Jaipur	Vacant
15.	Deepa Gurjar	ADJ No.2, Bikaner	Vacant
16.	Shivani Singh	ADJ No.4, Jodhpur Metropolitan, Jodhpur	Sanjay Kumar
17.	Tara Agarwal	ADJ No.2, Kota	Vacant
18.	Meenakshi Sharma	Judge, Spl. Court, Fake Currency Cases, Jaipur City	Vacant
19.	Anu Aggarwal	ADJ No.2, Ajmer	Vacant
20.	Hemraj Gaur	ADJ No.3, Kota	Vacant
21.	Anil Beniwal	Spl. Judge, SC/ST Cases Court, Ganganagar	Vacant
22.	Rameshwar Prasad Choudhary	Spl. Judge, SC/ST Cases Court, Hanumangarh	Vacant
23.	Chakravartty Mahecha	ADJ No.4, Ajmer	K.P.Saxena
24.	Satya Narain Tailor	ADJ, Karauli	Vacant
25.	Kishan Chand	ADJ, Baran	Vacant
26.	Alka Sharma	ADJ No.3, Alwar	Vacant
27.	Satish Kumar	ADJ No.3, Chittorgarh	Vacant
28.	Nahar Singh Meena	ADJ, Banswara	Vacant
29.	Arun Kumar Agarwal	Spl. Judge, SC/ST Cases Court, Dholpur	Vacant
30.	Sunil Kumar Pancholi	ADJ No. 11, Jaipur Metropolitan	Vacant
31.	Dinesh Tyagi	ADJ No.2, Jaipur District, Jaipur	Vacant
32.	Hari Om Sharma Attri	ADJ No.1, Udaipur	R.P.Soni
33.	Ashok Chaudhary	Spl. Judge, SC/ST Cases Court, Merta	Vacant
34.	Rajendra Kumar	ADJ No.3, Ajmer	Ravi Kumar Gupta
35.	Arun Kumar Beriwal	ADJ No.8, Jaipur Metropolitan	C.P.Shreemali
36.	Hukam Singh Rajpurohit	Spl. Judge, SC/ST Cases Court, Pratapgarh	Vacant
37.	Ajitabh Acharya	ADJ No.1, Sikar	Subha Mehta
38.	Mashroor Alam Khan	Additional Session Court, Women Atrocities Cases, Udaipur	Vacant

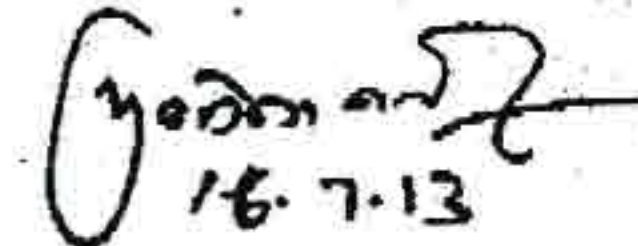
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16.2.13

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Note:

1. The Officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.
2. Shri Kamal Prakash Saxena will not get transfer allowance and joining time.
3. In case successor takes over charge before issuance of posting order of the officer concerned, the later shall await his posting order at the same Headquarter.

BY ORDER,


16.7.13

REGISTRAR GENERAL

No.Estt.b2(v)1/2013/9892

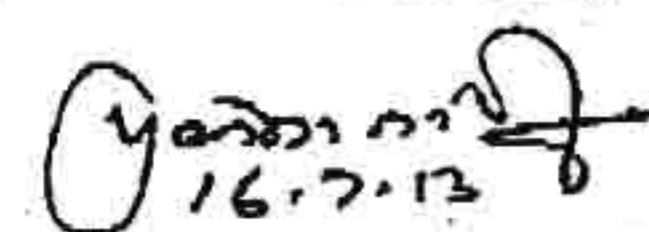
Date : 16.07.2013

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court; Jodhpur/Bench, Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. All the District & Sessions Judges.
12. Concerned Officers/Courts/Treasury Officers.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

The following candidates are hereby directed to join duty at their respective places of postings on or before 23.07.2013. They will make & subscribe an oath or affirmation in the proforma enclosed before entering upon the office wherever they are posted/ take over the charge of the post. The oath duly signed by them be sent to this office at the earliest. The copy of appointment Order of Govt. No. F.19(8) Nyay/2011 dated 15.07.2013 is also enclosed:-

15. Abhay Jain, Advocate, 52/04, Anand Shree Marg, Shipra Path, Mansrover, Jaipur- 302020.
16. Chanchal Mishra, Advocate, House No. 2/123, Rajasthan Housing Board, Tonk - 304001.
17. Raghvendra Kachawal, Advocate, Plot No. 21, Sec.-1, New Vidhyadhar Nagar, Jaipur - 302023
18. Ashwani Vij, Advocate, 2A/42, 43, Geeta Colony, Delhi - 110031


16.7.13 K.T.O.

19. Baljit Singh, Advocate, House No. 41- Rose Avenue, Near Officers Colony, Patiala (Punjab)- 147001
20. Vikrant Gupta, Advocate, E-90, Saraswati Nagar, Opp. Malviya Nagar, Sector-7, Jaipur- 302017
21. Harun (Mahun), Advocate, Civil Courts, Ferozepur Jhirka, Distt- Mewat (Haryana)
22. Anant Bhandari, Advocate, 2, Museum Road, Near Ram Niwas Garden, Jaipur (Rajasthan)- 302004
23. Ajay Sharma, Advocate, C-34, Rashmi Apartments, Harsh Vihar, Pitampura, Delhi- 110034
24. Ram Suresh Prasad, Advocate, C/o Anil Kiran Atta Chakki, Belwa Lane, Amgola Pankhatoli, P.O. Ramna, Distt.- Muzaffarpur (Bihar)- 842002
25. Parveen Kumar, Advocate, House No. 43, Bakoli, Delhi- 110036
26. Mancha Ram Suthar, Advocate, 131, Vaidhyanath Colony, Near Mali Samaj Hostel, Sirohi (Rajasthan)
27. Keshav Kaushik, Advocate, B-35, Shakti Nagar, Tonk Road, Jaipur (Rajasthan)- 302014
28. Rupa Gupta, Advocate, III-F 179, Nehru Nagar, Ghaziabad- 201001.
29. Deepa Gurjar, Advocate, W/O R.R. Doi, 29, Adarsh Krishna Nagar, Kartarpura, Jaipur- 302006
30. Shivani Singh, Advocate, Sahitya Vihar Colony, Kiratpur Road, Bijnor (UP)- 246701
31. Tara Agrawal, Advocate, 53/76, Saryu Marg, V.T. Road, Mansarovar, Jaipur (Rajasthan)- 302020
32. Meenakshi Sharma, Advocate, Chamber No. 506, Western Wing, Tis Hazari, Delhi- 54
33. Anu Aggarwal, Advocate, 1/74, Surendra Nagar, Chharra Adda, Aligarh
34. Hemraj Gaur, Advocate, Behind Poonam Talkies, Subhash Colony, Dausa- 303303
35. Anil Beniwal, Advocate, C/o Banwari Lal Advocate, Behind P.N.B, Shrimadhapur -Distt.-Sikar (Rajasthan)- 332715
36. Rameshwar Prasad Choudahry, Advocate, Bhadala Chambers, Ward No. 21, Mohhalla Yogian, Chomu- Distt. (Jaipur)- 303702
37. Chakravartty Mahecha, Advocate, Shiv Road, Silawata Para, Jaisalmer- 345001
38. Satya Narain Tailor, Advocate, Plot No. 30, Sector No.9, Vidhyadhar Nagar, Jaipur- 302023
39. Kishan Chand Gurjar, Advocate, H.No.10, Gokul, Kundan Nagar, Ajmer (Rajasthan)
40. Alka Sharma, Advocate, 19-20, Mahamaya Mandir Marg, Shri Ram Nagar, Phulera (Jaipur)- 303338
41. Satish Kumar, Advocate, S/o Shri Jagan Singh, Village & Post- Ajarka, District - Alwar (Rajasthan)
42. Nahar Singh Meena, Advocate, 18, U.I.T. Quarter, Verma Colony, Sector-9, Udaipur (Rajasthan)- 313008
43. Arun Kumar Agarwal, Advocate, Plot No. 306, 10-B Scheme, Gopalpura Bypass Road, Jaipur (Rajasthan)- 302018
44. Sunil Kumar Pancholi, Advocate, 3H-2, R.C. Vyas Colony, Bhilwara (Rajasthan)- 311001
45. Dinesh Tyagi, Advocate, H. No.9, Madhu Colony, Distt- Yamuna Nagar (Haryana)- 135001
46. Hari Om Sharma Attrl, Advocate, SCO-74, 2nd Floor, Swastik Vuihar, Mansa Devi Complex, Panchkula (Haryana)

 K.T.D.
16.2.13

47. Ashok Chaudhary, Advocate, E-482, Murlipura Scheme, Jaipur (Rajasthan)- 302013
48. Rajendra Kumar, Advocate, E-2/131-C, Shastri Nagar, Delhi- 110052
49. Arun Kumar Beriwal,, Advocate, 81-C, Pocket-A, Sukhdev Vihar, New Delhi- 110025
50. Hukam Singh Rajpurohit, Advocate, Raigure Pole, Village & Post- Sanderao, District- Pali (Rajasthan)- 306708
51. Ajitabh Acharya, Advocate, 2/886, Kuri Bhagtasni Housing Board, Jodhpur (Rajasthan)- 342005
52. Mashroor Alam Khan , Advocate, Quarter No. 41, DDA Flats , Idgah Raod, Sarai Khalil, Sadar Bazar, Delhi- 6

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/
RJS Leave/Jr.Actt./
Building Cell.


16.3.13
REGISTRAR GENERAL

Government of Rajasthan
Law & Legal Affairs Department

No.F.19(8)Nyaya/2011

Jaipur, Dated : 15 July, 2013

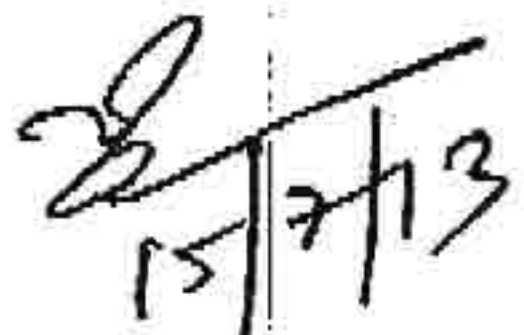
ORDER

In exercise of the powers conferred by Article 233 (1) of the Constitution of India read with Rule 43 of the Rajasthan Judicial Service Rules, 2010, the Governor of the State of Rajasthan on the recommendation of the Rajasthan High Court is pleased to appoint the following persons recruited by promotion, limited competitive examination and direct recruitment to the Rajasthan Judicial Service in the District Judge Cadre in the pay scale of Rs. 51550-1230-58930-1380-63070 [District Judge (Entry Level)] with such allowances as are admissible as per rules and their pay shall be fixed as per rules. The persons appointed by direct recruitment shall be placed on probation for a period of two years from the date of assuming charge of their office as per Rule 44 of the Rajasthan Judicial Service Rules, 2010 :-

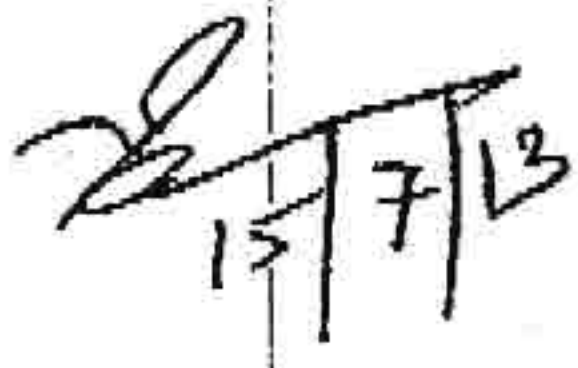
S.No. Name

Sarvshri :

1. C.P. Shrimali
2. Jag Mohan Agarwal-I (Since retired)
3. Shiv Dayal Singh
4. Abhay Jain
5. Jhabar Mal Jat
6. Gyarsi Lal Sharma
7. Dharam Dutt Sharma
8. Chanchal Mishra
9. Bhalla Ram Parmar
10. Nandini Vyas
11. Gyan Prakash Gupta


15/7/13

13. Rajendra Kumar Sharma-III
14. R.S.Choudhary
15. M.S. Sisodia
16. Raghavendra Kachawal
17. Ramesh Kumar Sharma
18. Ayub Khan
19. Dinesh Kumar Gupta
20. Ashwani Vij
21. Yogesh Kumar Sharma
22. Atul Kumar Saxena
23. J.P.Sharma-IV
24. Baljit Singh
25. Mahendra Kumar Sharma
26. Satya Narain Vyas
27. Brijesh @ Brijendra Kumar
28. Vikarant Gupta
29. Ajay Singh
30. Rita Tejpal
31. Ravi Sharma
32. Harun
33. Ram Niwas Jat
34. Alok Surolia
35. Asha Kumari
36. Anant Bhandari
37. Ravindra Kumar
38. Siya Raghunath Dan
39. Ajeet Kumar Hinger
40. Ajay Sharma
41. B.L.Bugalia
42. Sudhir Pareek
43. Omi Purohit
44. Ram Suresh Prasad


15/7/13

45. Prithvi Raj Sharma
46. Urmila Verma
47. Kamal Prakash Saxena
48. Praveen Kumar
49. Devendra Dixit
50. Sanjeev Mago
51. Rajendra Kumar
52. Manchha Ram Suthar
53. Mahendra Singh
54. Satish Chandra
55. Yudhisthir Sharma
56. Keshav Kaushik
57. Madhvi Dinkar
58. Tanveer Choudhary
59. Puran Kumar Sharma
60. Arun Kumar Agrawal
61. Laxman Singh
62. Rajeshwar Singh
63. Rupa Gupta
64. Sunil Kumar Pancholi
65. Ajay Kumar Sharma-I
66. Dinesh Tyagi
67. Hari Om Sharma Attri
68. Ajay Shukla
69. Ashok Chaudhary
70. Deepa Gurjar
71. Rajender Kumar
72. Arun Kumar Beriwal
73. Hukam Singh Rajpurohit
74. Ajitabh Acharya
75. Shivani Singh
76. Mashroor Alam Khan


15/7/13

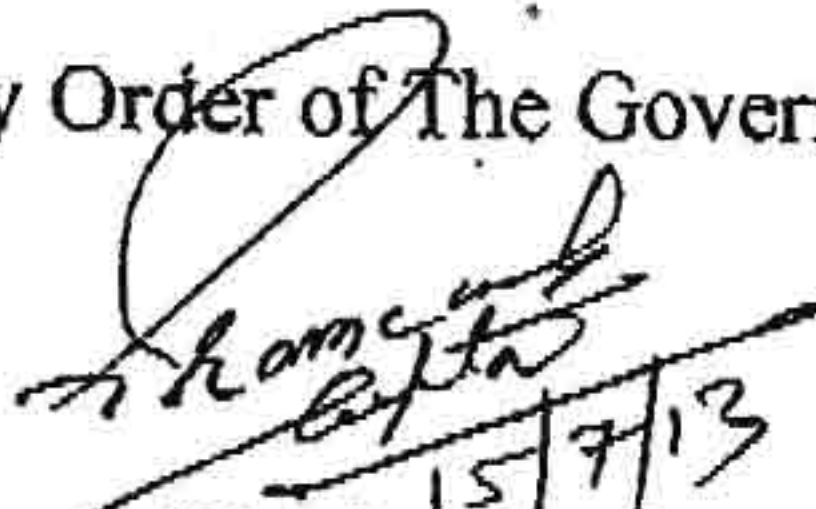
77. Hemraj Gaur
78. Tara Agarwal
79. Anil Beniwal
80. Rameshwar Prashad Choudhary
81. Chakravartty Mahecha
82. Meenakshi Sharma
83. Satya Narain Tailor
84. Anu Aggarwal
85. Kishan Chand
86. Alka Sharma
87. Satish Kumar
88. Nahar Singh Meena

Note 1: This Order has been issued, leaving the number of posts referable to 'sealed cover' cases unfilled. However, it is notified that this List shall remain subject to revision after opening of sealed covers; and in the event of any such sealed cover case being recommended for promotions, the concerned candidate shall occupy the roaster point in the cyclic order as he/she would have occupied if included in the original List as per his/her seniority.

Note 2: The appointment order of the candidate at Sl. No. 12 is not being issued for want of his antecedent verification.

Note 3: During the process of these selections, the candidate at serial No. 2 Shri Jag Mohan Agarwal-I (regular promotion category) retired on 31.03.2013. However, he was given an adhoc promotion in the District Judge Cadre by the order dated 25.03. 2013. The promotion as regards him would relate back to the date of such adhoc promotion.


By Order of The Governor


15/7/13
(Prakash Gupta)

Principal Secretary to the Government

Copy forwarded to the following for information and necessary action:-

1. Additional Chief Secretary to H.E. The Governor, Rajasthan, Jaipur.
2. Pr. Secy. to Hon'ble Chief Minister, Rajasthan, Jaipur.
3. P.S. to Hon'ble Law Minister, Rajasthan, Jaipur.
4. P.S. to Chief Secretary, Govt. of Rajasthan, Jaipur.
5. Accountant General, Rajasthan, Jaipur.
6. Pr. Secretary, DOP (A-I), Govt. of Rajasthan, Jaipur.
7. Registrar General, Rajasthan High Court, Jodhpur for issuing posting orders.
8. Registrar (Admn.), Rajasthan High Court, Jaipur Bench
9. Director, Information & Public Relations, Raj., Jaipur.
10. Concerned 87 officers through Registrar General, Rajasthan High Court, Jodhpur.
11. Personal files of the officer concerned.
12. Guard file.


(Devender Parkash Sharma)
Deputy Secretary to the Government

ANNEXURE-A

[See Rule 54]

Form of Oath

"I having been appointed as Additional District & Sessions Judge do swear in the name of God/ solemnly affirm that I will bear true faith and allegiance to the Constitution of India as by Law established, that I will uphold the sovereignty and integrity of India, that I will duly and faithfully and to the best of ability, knowledge and judgment perform the duties of my office without fear and favour, affection or ill-will and that I will uphold the Constitution and the Laws."

Date :

Place :

Signature of the Officer,

Sworn & Signed before me
Signature with date & designation